

12.38 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF CEMENT CORPORATION OF INDIA

The Minister of Industry (Shri D. Sanjivayya): I beg to lay on the Table—

- (1) A copy of the Annual Report of the Cement Corporation of India Limited, New Delhi for the year 1965-66, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-7419/66].

EXPORT OF COIR YARN (INSPECTION) AMENDMENT RULES

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of the Export of Coir Yarn (Inspection) Amendment Rules, 1966, published in Notification No. S.O. 3391 in Gazette of India dated the 4th November, 1966, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-7419/66].

NOTIFICATION UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT.

The Deputy Minister in the Ministry of Mines and Metals (Shri S. A. Mehdi): On behalf of Shri S. K. Dey Sir, I beg to lay on the Table a copy of Notification No. S.O. 3340 published in Gazette of India dated the 5th November, 1966, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, rescinding Notification No. S.O. 329 published in Gazette of India dated the 30th Janu-

ary, 1965. [Placed in Library. See No. LT-7420/66].

CENTRAL SILK BOARD (RESEARCH AND SERVICE STATIONS) CONSOLIDATED RECRUITMENT RULES

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): I beg to lay on the Table a copy of the Central Silk Board (Research and Service Station) Consolidated Recruitment Rules, 1966, published in Notification No. G.S.R. 1311 in Gazette of India dated the 27th August, 1966, under sub-section (3) of section 13 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-7421/66].

12.39 hrs.

ESTIMATES COMMITTEE

MINUTES

Shri A. C. Guha (Barasat): I beg to lay on the Table a copy each of the following—

- (1) Minutes of the sitting of the Estimates Committee relating to their Eighty-second, Eighty-third, Hundredth, Hundred-first and Hundred-second Reports on the Ministry of Education (University Grants Commission and Central Universities);
- (2) Minutes of the sittings of the Estimates Committee relating to their Ninety-first Report on the Ministry of Railways (South Eastern Railway); and
- (3) Minutes of the sittings of the Estimates Committee relating to their Ninety-eighth and Ninety-ninth Reports on the Ministry of Food, Agriculture and Cooperation (Department of Community Development).